

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
NEW DELHI

O.A. No. 2187/1991 Dated the 28th August, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri S.K. Chopra,  
S/o late Shri B.D. Chopra,  
R/o C-1/58, Janakpuri,  
New Delhi.

APPLICANT

(By Advocate: Shri A.K. Behera)

VERSUS

1. Union of India through the  
Secretary,  
Ministry of Urban Development,  
Govt. of India,  
Nirman Bhawan, New Delhi-110011.

2. The Director General (Works),  
C.P.W.D., Nirman Bhawan,  
New Delhi-110001.

3. Shri D. Prakash,  
Commissioner for Dept. Enquiries,  
Central Vigilance Commission,  
Jai Nagar, House, Akbar Road,  
New Delhi.

4. Chief Engineer (Vigilance),  
CPWD, Nirman Bhawan,  
New Delhi-110011.

RESPONDENTS

(By Advocate: Shri V.S.R. Krishna)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Behera prays for permission to withdraw  
the O.A. His prayer is allowed and the O.A. is  
dismissed as withdrawn, without prejudice to any of  
the applicant's rights.

A. Vedavalli  
(DR. A. VEDAVALLI)  
Member (J)

S.R. Adige  
(S.R. ADIGE)  
Member (A)

/GK/